

SPECIAL BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/565(KB)2020
IA(I.B.C)/1402(KB)2022, IA(I.B.C)/1586(KB)2022,
IA(I.B.C)/1335(KB)2022, IA(I.B.C)/1387(KB)2022,
IA(I.B.C)/348(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MARCH, 2023, 10:30 A.M

IN THE MATTER OF	ICICI BANK LTD. VS STONE INDIA LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physical)

ORDER

1. None present.
2. Matter is adjourned to **15/03/2023**.

**Satya Ranjan Prasad
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**